1. THE COLLECTION OF STATISTICS ACT, 1953 THE 5TH MAY, 1973

No. 5234-4L-73/-14336.—In pursuance of the provisions of section 4 of the Collection of Statitistics Act, 1953 (Central Act 32 of 1953) the Governor of Punjab is pleased to appoint the Labour Commissioner, Punjab to be the Statistics Authority for the purpose of collecing Statistics relating to matters referred to in the said Act.

K. D. VASUDEVA.

Secretary to Government, Punjab,

Department of Labour and Employment.